

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA(CAA)/60/230/HDB/2017 |
| NAME OF THE COMPANY | MPM Hotels Private Limited, Tanishq Infra Ventures Pvt ltd & Maheshwari Infrastructure & Skyscrapers Pvt Ltd |
| NAME OF THE PETITIONER(S) | MPM Hotels Private Limited, Tanishq Infra Ventures Pvt ltd & Maheshwari |
| NAME OF THE RESPONDENT(S) | Infrastructure & Skyscrapers Pvt Ltd |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|-----------|
| Kritika Sharma | PCS | 8179405974 Kritika, S112@gmily | trity. |
| MINOD PASALA | ADVOCATE | 9849847887 Productacy@ | 2 |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri Vinod Pasala, Learned Counsel and Ms. Kritika Sharma, Learned PCS fpr the Applicant,

CA disposed by separate Orders.

Member (J)

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